

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 105 of 2013

Dated : 4th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttar Pradesh Power Corporation Ltd. ... Appellant(s)

Versus

Rosa Power Supply Co. Ltd. & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Pradeep Misra**

**Counsel for the Respondent(s) : Mr. Lakshmeesh S. Kamath
Ms. Shally Bhasin for R-1
Mr. Mahesh Agarwal
Mr. Sanjay Singh for R-2**

ORDER

It is now reported that the settlement talks are going on. So, post the matter for reporting settlement, if any, on **25.10.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/vt